



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification

Srinagar, the 3rd of October, 2018

SRO452.- In exercise of the powers conferred by section 5 of the Jammu and Kashmir Levy of Tolls Act, Samvat. 1995, (Act No. VIII of 1995), the Government hereby exempt from payment of levy of tolls leviable under the said Act, the material i.e 13000 cement bags to be imported into the State by M/s Empyrean Skyview Projects (P) Ltd. for the purpose of Ropeway Project (Upper terminal) at Patnitop subject to the condition that no tax benefits percolates to the supplier and the material, so imported is used for the said project.

By order of the Government of Jammu and Kashmir.

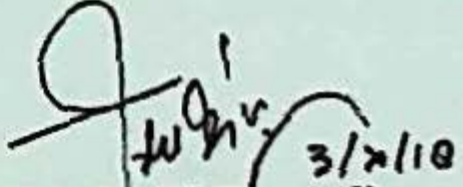
Sd/-

(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department
Dated:03-10-2018

No. ET/Estt/208/2017

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Excise Commissioner, J&K.
3. Deputy Excise Commissioner, Toll Post Lakhanpur.
4. OSD to Hon'ble Advisor (V).
5. Private Secretary to Principal Secretary, Finance Department.
6. Managing Director, M/s Empyrean Skyview Projects (P) Ltd.
7. Stock file/Incharge website, Finance


(Dr. Aadil Fareed)

Under Secretary to Government